

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(The Secretariat, Committee For Designation of Senior Advocates)

NOTICE

No. 28/SJA

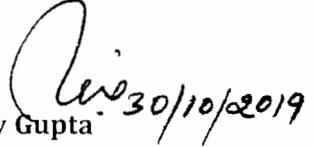
Dated: 30/10/2019

Subject: Regarding designation of Senior Advocates.

Pursuant to applications/recommendations received by this secretariat for designation of Senior Advocates, after preliminary scrutiny, the applications/recommendations as per the table below have been found to be complete.

S.No.	Name of the Advocate
1.	Mr. Tahir Majid Shamsi
2.	Mr. Bashir Ahmad Dar
3.	Mrs. Arifa Jan

In terms of Rule 3(v) of the 'Criteria for Designating Senior Advocates, 2018' issued by the High Court of Jammu & Kashmir vide notification no. 33 dated 25th April, 2018, suggestions/views are sought from other stakeholders as regards proposed designation of aforesaid Advocates as Senior Advocates. Suggestions/views must reach this secretariat within five days, whereafter the applications/recommendations would be placed before the committee in terms of Rule 3(vi) of the aforesaid rules.


Rajeev Gupta

(Director, J&K State Judicial Academy)

Secretary,

Committee for Designation of Senior Advocates

No. 1583-1612/SJA

Dated: 30/10/2019

Copy to:

1. Registrar General, High Court of J&K.
2. Pr. Secretary to Hon'ble the Chief Justice.
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal.
4. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
5. Shri D.C. Raina, Advocate General.
6. Shri Reyaz Ahmad Jan, Sr. Advocate.
-for information
7. Registrar Judicial, High Court Wing Jammu/Srinagar with a request to display the notice on the notice board.
8. All the Principal District & Sessions Judges, with a request to display the notice on the notice board.
9. President, J&K High Court Bar Association Jammu/Srinagar, with a request to display the notice on the notice board of the Association.
10. CPC, e-courts High Court of J&K with a request to upload this notice on the High Court Website.


Secretary,

Committee for Designation of Senior Advocates